

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO.1112
TO BE ANSWERED ON 22ND JULY, 2016**

SUPPLY OF LIFE SAVING DRUGS

**1112. SHRI DILIP PATEL:
SHRI JANARDAN SINGH SIGRIWAL:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has formulated any programme/scheme for providing free supply of life saving drugs in public/Government healthcare centres across the country;
- (b) if so, the details thereof, State/UTwise including Bihar;
- (c) the funds allocated and utilised for the purpose during the 12th Five Year Plan, year and State/UT-wise;
- (d) whether the Government has put in place a monitoring mechanism for proper utilisation of funds and ensure free availability of quality drugs in public health centres/ hospitals; and
- (e) if so, the details thereof along with the other steps taken by the Government to strengthen medical facilities in rural areas?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI FAGGAN SINGH KULASTE)**

(a): Public Health being a state subject, the primary responsibility of supply of medicines including lifesaving medicines free of cost to the patients in public/Government healthcare Centres lies with the State/UT governments. Under the National Health Mission (NHM), support is provided to the States/UTs for strengthening their healthcare delivery system including for provision of free essential drugs to those who access public health facilities, based on the requirement posed by the States/UTs in their Programme Implementation Plans.

(b): As on date all the States/UTs including Bihar have reported that they have notified free drug policy in their respective States/UTs.

(c): The information is at Annexure.

(d) & (e): Public Health being a state subject, the primary responsibility of putting in place a monitoring mechanism for proper utilisation of funds and ensure free availability of quality drugs in public health centres/ hospitals. Under NHM support is also provided to States/UTs for putting in place an IT enabled inventory management system to track drug availability. The implementation and progress of the National Health Mission (NHM) including proper utilisation of funds and ensure free availability of quality drugs in public health centres/ hospital is monitored/ reviewed at the national level through Annual Common Review Missions. At the District Level, the "District Level Vigilance & Monitoring Committees" are constituted to monitor the progress of implementation of NHM. Other mechanisms include external surveys such as Sample Registration Survey (SRS), the District Level Household Survey (DLHS) and National Family Health Survey (NFHS) besides regular monitoring visits from National Program Management Units to States & districts and from States to districts & blocks. The Health Management Information Systems (HMIS) helps to monitor the performance of public health facilities. Under NRHM, financial and technical support is provided to strengthen healthcare delivery system, particularly in rural areas.

Annexure

Statement showing State/UTs Cash (SPIP) Approvals & Kind Grants Support for Drugs & Supplies under NHM for F.Y. 2012-13 to 2015-16

Rs. In
crore

S. No	States/UTs	Cash Grants1	Kind Grants2	Total	Cash Grants1	Kind Grants2	Total	Cash Grants1	Kind Grants2	Total	Cash Grants1	Kind Grants2	Total
A. High Focus States		2012-13			2013-14			2014-15			2015-16		
1	Bihar	91.12	189.55	280.67	155.70	170.62	326.32	144.86	182.81	327.67	212.10	209.47	421.57
2	Chattisgarh	8.23	38.09	46.32	51.67	22.00	73.67	86.29	23.41	109.70	61.56	26.23	87.79
3	Himachal Pradesh	4.89	3.38	8.27	11.22	7.24	18.46	29.62	4.46	34.08	30.85	11.02	41.87
4	Jammu & Kashmir	10.76	10.31	21.07	18.01	12.14	30.15	24.79	12.57	37.36	16.26	16.38	32.64
5	Jharkhand	35.48	43.19	78.67	39.51	23.05	62.56	38.40	56.10	94.50	51.12	61.07	112.19
6	Madhya Pradesh	81.27	65.08	146.35	133.66	58.65	192.31	133.69	54.65	188.34	125.40	73.98	199.38
7	Orissa	54.91	41.88	96.79	32.88	27.19	60.07	25.71	24.06	49.77	8.31	69.06	77.37
8	Rajasthan	50.67	98.6	149.27	160.54	57.33	217.87	196.51	67.16	263.67	185.57	87.84	273.41
9	Uttar Pradesh	196.45	244.25	440.70	242.21	205.02	447.23	256.34	240.97	497.31	282.54	219.74	502.28
10	Uttarakhand	12.02	9.53	21.55	10.97	6.49	17.46	8.22	17.64	25.86	24.82	13.91	38.73
	Sub Total	545.79	743.86	1,289.65	856.36	589.73	1,446.09	944.41	683.83	1,628.24	998.53	788.70	1,787.23
B. NE States													
11	Arunachal Pradesh	3.41	4.32	7.73	5.72	0.92	6.64	5.84	6.08	11.92	5.97	19.32	25.29
12	Assam	159.83	29.44	189.27	132.10	28.35	160.45	155.60	56.82	212.42	105.08	83.60	188.68
13	Manipur	3.94	2.4	6.34	2.83	1.04	3.87	8.03	2.32	10.35	3.26	16.92	20.18
14	Meghalaya	8.37	6.07	14.44	5.57	1.61	7.18	2.04	7.38	9.42	5.09	19.02	24.11

15	Mizoram	4.82	3.83	8.65	4.31	0.56	4.87	4.73	3.24	7.97	3.35	17.26	20.61
16	Nagaland	9.64	5.51	15.15	2.44	1.74	4.18	5.85	5.17	11.02	3.76	16.68	20.44
17	Sikkim	1.35	0.31	1.66	0.62	0.41	1.03	3.21	3.59	6.80	3.75	5.37	9.12
18	Tripura	11.05	9.26	20.31	5.82	1.43	7.25	12.83	4.88	17.71	12.59	26.10	38.69
	Sub Total	202.40	61.14	263.54	159.43	36.06	195.49	198.13	89.48	287.61	142.84	204.27	347.11
C. Non-High Focus States													
19	Andhra Pradesh	35.06	58.95	94.01	59.26	72.62	131.88	118.75	43.12	161.87	61.27	45.54	106.81
20	Goa	2.05	0.96	3.01	2.55	1.18	3.73	3.18	1.58	4.76	3.59	1.69	5.28
21	Gujarat	22.67	86.83	109.50	77.63	110.23	187.86	54.29	55.62	109.91	77.81	65.20	143.01
22	Haryana	22.65	35.88	58.53	40.78	38.35	79.13	45.92	14.58	60.50	32.38	40.87	73.25
23	Karnataka	58.47	57.13	115.60	67.14	51.70	118.84	73.03	62.12	135.15	70.71	68.87	139.58
24	Kerala	15.59	29.59	45.18	11.60	22.18	33.78	15.10	23.60	38.70	14.35	31.38	45.73
25	Maharashtra	83.43	55.81	139.24	276.28	67.70	343.98	325.18	83.57	408.75	356.39	145.24	501.63
26	Punjab	45.14	16.12	61.26	74.77	18.44	93.21	53.99	20.15	74.14	75.88	28.54	104.42
27	Tamil Nadu	71.19	68.32	139.51	71.35	71.06	142.41	61.05	50.06	111.11	155.40	66.70	222.10
28	Telangana	-	-	-	-	-	-	67.87	19.62	87.49	47.64	32.09	79.73
29	West Bengal	84.93	74.14	159.07	136.75	51.95	188.70	115.67	66.65	182.32	104.97	148.87	253.84
	Sub Total	441.19	483.73	924.92	818.10	505.41	1,323.51	934.04	440.67	1,374.71	1,000.39	674.99	1,675.38

D. Small States/UTs													
30	Andaman & Nicobar Islands	1.59	0.82	2.41	0.38	0.10	0.48	0.28	0.30	0.58	0.21	7.23	7.44
31	Chandigarh	1.09	0.85	1.94	-	0.70	0.70	0.02	2.13	2.15	1.63	3.12	4.75
32	Dadra & Nagar Haveli	0.67	0.22	0.89	0.37	0.13	0.50	0.84	0.29	1.13	0.91	1.86	2.77
33	Daman & Diu	0.22	0.12	0.34	0.12	0.07	0.19	0.16	0.11	0.27	0.22	1.26	1.48
34	Delhi	17.33	17.95	35.28	36.96	16.62	53.58	3.36	17.26	20.62	2.49	30.00	32.49
35	Lakshadweep	0.03	0.04	0.07	0.29	0.03	0.32	0.34	0.03	0.37	0.46	0.88	1.34
36	Pondicherry	2.52	1.13	3.65	2.77	0.86	3.63	3.19	0.87	4.06	2.95	3.72	6.67
	Sub Total	23.45	21.13	44.58	40.89	18.51	59.40	8.21	20.99	29.20	8.86	48.07	56.93
	Grand Total	1,212.83	1,309.86	2,522.69	1,874.78	1,149.71	3,024.49	2,084.79	1,234.97	3,319.76	2,150.63	1,716.03	3,866.66

Note:

1. Cash grant is State Program Implementation Plan (SPIP) Approval for the component Procurement of drugs and supplies under RCH and Mission Flexible Pool.
2. Kind Grants is cost adjustment / release for vaccine and drugs under Immunization & Flexible Pool for Communicable Disease.
3. Kind Grants is updated upto 31/03/2016 and are provisional.

Statement showing State/Uts Cash (SPIP) Utilization & Kind Grants Support for Drugs & Supplies under NHM for F.Y. 2012-13 to 2015-16

(Rs. in Crores)

S.No.	States/UTs	2012-13			2013-14			2014-15			2015-16		
		Cash Grants	Kind Grants	Total	Cash Grants	Kind Grants	Total	Cash Grants	Kind Grants	Total	Cash Grants	Kind Grants	Total
A. High Focus States													
1	Bihar	69.17	189.55	258.72	90.64	170.62	261.26	42.23	182.81	225.04	60.87	209.47	270.34
2	Chattisgarh	10.44	38.09	48.53	32.98	22.00	54.98	55.31	23.41	78.72	4.84	26.23	31.07
3	Himachal Pradesh	16.31	3.38	19.69	19.47	7.24	26.71	29.37	4.46	33.83	36.50	11.02	47.52
4	Jammu & Kashmir	9.75	10.31	20.06	21.64	12.14	33.78	26.11	12.57	38.68	30.09	16.38	46.47
5	Jharkhand	13.98	43.19	57.17	30.52	23.05	53.57	22.89	56.10	78.99	25.27	61.07	86.34
6	Madhya Pradesh	84.69	65.08	149.77	125.58	58.65	184.23	108.14	54.65	162.79	125.20	73.98	199.18
7	Orissa	33.40	41.88	75.28	41.15	27.19	68.34	12.93	24.06	36.99	4.82	69.06	73.88
8	Rajasthan	44.84	98.60	143.44	111.44	57.33	168.77	166.33	67.16	233.49	159.94	87.84	247.78
9	Uttar Pradesh	67.96	244.25	312.21	167.33	205.02	372.35	163.20	240.97	404.17	181.50	219.74	401.24
10	Uttarakhand	6.24	9.53	15.77	5.61	6.49	12.10	6.77	17.64	24.41	7.57	13.91	21.48
	Sub Total	356.78	743.86	1,100.64	646.36	589.73	1,236.09	633.28	683.83	1,317.11	636.59	788.70	1,425.29
B. NE States													
11	Arunachal Pradesh	0.95	4.32	5.27	7.16	0.92	8.08	1.35	6.08	7.43	3.61	19.32	22.93
12	Assam	159.56	29.44	189.00	81.74	28.35	110.09	38.13	56.82	94.95	141.50	83.60	225.10
13	Manipur	0.01	2.40	2.41	4.47	1.04	5.51	2.02	2.32	4.34	4.37	16.92	21.29
14	Meghalaya	7.44	6.07	13.51	0.72	1.61	2.33	2.90	7.38	10.28	9.92	19.02	28.94
15	Mizoram	5.54	3.83	9.37	5.35	0.56	5.91	0.75	3.24	3.99	1.80	17.26	19.06

16	Nagaland	8.36	5.51	13.87	2.26	1.74	4.00	0.59	5.17	5.76	4.98	16.68	21.66
17	Sikkim	0.29	0.31	0.60	2.41	0.41	2.82	1.95	3.59	5.54	3.92	5.37	9.29
18	Tripura	3.02	9.26	12.28	2.17	1.43	3.60	8.44	4.88	13.32	3.53	26.10	29.63
	Sub Total	185.16	61.14	246.30	106.28	36.06	142.34	56.14	89.48	145.62	173.63	204.27	377.90

C. Non-High Focus States

19	Andhra Pradesh	17.57	58.95	76.52	122.69	72.62	195.31	85.60	43.12	128.72	47.28	45.54	92.82
20	Goa	1.64	0.96	2.60	1.92	1.18	3.10	1.81	1.58	3.39	0.62	1.69	2.31
21	Gujarat	12.74	86.83	99.57	42.03	110.23	152.26	44.50	55.62	100.12	109.88	65.20	175.08
22	Haryana	18.15	35.88	54.03	28.21	38.35	66.56	20.21	14.58	34.79	3.48	40.87	44.35
23	Karnataka	27.87	57.13	85.00	36.11	51.70	87.81	38.71	62.12	100.83	31.63	68.87	100.50
24	Kerala	8.81	29.59	38.40	13.45	22.18	35.63	8.48	23.60	32.08	9.72	31.38	41.10
25	Maharashtra	34.19	55.81	90.00	121.32	67.70	189.02	179.57	83.57	263.14	149.71	145.24	294.95
26	Punjab	30.99	16.12	47.11	36.02	18.44	54.46	70.57	20.15	90.72	96.30	28.54	124.84
27	Tamil Nadu	56.65	68.32	124.97	68.97	71.06	140.03	166.61	50.06	216.67	112.44	66.70	179.14
28	Telangana	-	-	-	-	-	-	16.11	19.62	35.73	17.42	32.09	49.51
29	West Bengal	46.38	74.14	120.52	73.19	51.95	125.14	109.30	66.65	175.95	123.39	148.87	272.26
	Sub Total	254.98	483.73	738.71	543.92	505.41	1,049.33	741.45	440.67	1,182.12	701.89	674.99	1,376.88

D. Small States/UTs

30	Andaman & Nicobar Islands	0.06	0.82	0.88	0.01	0.10	0.11	0.15	0.30	0.45	-	7.23	7.23
31	Chandigarh	0.04	0.85	0.89	-	0.70	0.70	-	2.13	2.13	1.37	3.12	4.49
32	Dadra & Nagar Haveli	0.15	0.22	0.37	0.36	0.13	0.49	0.03	0.29	0.32	0.89	1.86	2.75
33	Daman & Diu	0.00	0.12	0.12	0.05	0.07	0.12	0.01	0.11	0.12	0.11	1.26	1.37

34	Delhi	0.70	17.95	18.65	18.12	16.62	34.74	2.52	17.26	19.78	0.39	30.00	30.39
35	Lakshadweep	-	0.04	0.04	0.00	0.03	0.03	0.10	0.03	0.13	0.07	0.88	0.95
36	Pondicherry	0.63	1.13	1.76	2.33	0.86	3.19	2.59	0.87	3.46	1.00	3.72	4.72
	Sub Total	1.58	21.13	22.71	20.88	18.51	39.39	5.40	20.99	26.39	3.83	48.07	51.90
	Grand Total	798.51	1,309.86	2,108.37	1,317.44	1,149.71	2,467.15	1,436.26	1,234.97	2,671.23	1,515.94	1,716.03	3,231.97

Not

e:

1. Cash grant is State Program Implementation Plan (SPIP) utilization for the component Procurement of drugs and supplies under RCH and Mission Flexible Pool.
2. Kind Grants is cost adjustment / release for vaccine and drugs under Immunization & Flexible Pool for Communicable Disease.
3. Kind Grants is updated upto 31/03/2016 and are provisional.